

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**NEW DELHI**

**COMPANY APPEAL (AT) NO.22 OF 2019**

**In the matter of:**

**Jaishree Dealcomm Pvt Ltd**

**Appellant**

**Vs**

**ROC West Bengal**

**Respondents:**

Present:

Mr. Anil Kumar Dubey, PCS for appellant

Mr. Suresh Kumar, Company Prosecutor for Respondent.

**ORDER**

**09.07.2019-** Mr. Suresh Kumar, Company Prosecutor representing the Registrar of Companies, West Bengal submits that affidavit in opposition has been filed. The same is taken on record. Mr. Anil Kumar Dubey, Company Secretary appearing for the appellant submits that he wants to file rejoinder to the reply affidavit filed by the Respondent. He is permitted to file the same during the course of the day.

Post the appeal for hearing on **29<sup>th</sup> July, 2019.**

**(Justice Bansi Lal Bhat)**  
**Member (Judicial)**

**(Mr. Balvinder Singh)**  
**Member (Technical)**

**Bm/nn**